

"unanimously decided to constitute a group representing a faction which has arisen as a result of split in the Samata Party."

The hon. Members had requested me to give recognition to their faction which has arisen as a result of split in the original Samata Party.

I caused a copy of the said letter to be forwarded to Shri George Fernandes, M.P. and Leader of Samata Party in Lok Sabha.

After giving a careful consideration to the matter, particularly in the light of the provisions of the Tenth Schedule to the Constitution and the Rules made thereunder, I have decided to seat the said three hon. Members separately in Lok Sabha for the purposes of functioning in the House. This breakaway group of Samata party shall be known as Samajwadi Janata Party (Rashtriya).

SHRI RAJIV PRATAP RUDY (CHHAPRA) : Sir, I would like to raise a matter concerning the arrest of two hon. Members of Parliament, namely, Shri Ram Tahal Chaudhary and Shri Karia Munda.

[*Translation*]

They were arrested yesterday during a bandh organised in Chhota Nagpur Area for pressing the demand of statehood for the Jharkhand region. The House has not been apprised of the same.

[*English*]

MR. SPEAKER : What is your point of order ? What is the rule you are quoting ? No point of order can be raised like this.

...(Interruptions)

SHRI RAJIV PRATAP RUDY : Sir, it is for the information of the House ... (*Interruptions*) Sir, two hon. Members have been arrested ... (*Interruptions*)

MR. SPEAKER : I have not got any information. I do not remember whether any Member been arrested.

...(Interruptions)

MR. SPEAKER : I cannot take cognizance of what is reported in the newspaper. I have no official intimation.

...(Interruptions)

SHRI RAJIV PRATAP RUDY : Sir, it is a very important matter ... (*Interruptions*)

MR. SPEAKER : How are you going to dispose of the Business. I do not know ?

...(Interruptions)

MR. SPEAKER : No. Please bear, we have very serious Business to conduct today. Please cooperate with me today.

...(Interruptions)

MR. SPEAKER : Not today.

[*Translation*]

SHRI RAJIV PRATAP RUDY : Mr. Speaker, Sir, this is an issue pertaining to Vananchal. Just as the Prime Minister has made an announcement about creation of Uttarakhand state ... (*Interruptions*)\*

[*English*]

MR. SPEAKER : Nothing will go on record.

(Interruptions)...

MR. SPEAKER : Nothing is going on record.\* Nobody is allowed to speak on this.

(Interruptions)...

MR. SPEAKER : Nothing is going on record now.

...(Interruptions)

[*Translation*]

SHRI BANWARI LAL PUROHIT (NAGPUR) : Mr. Speaker, Sir, Mr. Deputy Speaker had given an assurance that I would be allowed to speak on the Vidarbha issue on behalf of Bhartiya Janata Party.

MR. SPEAKER : Which matter are you talking about?

SHRI PRAFUL PATEL (BHANDARA) : Yesterday it was agreed to.

[*English*]

Yes, Sir. I was given an opportunity yesterday but I could not complete my submission during Zero Hour. I sincerely request you, since I was interrupted and the House was adjourned, I be given an opportunity to speak on this ... (*Interruptions*)

MR. SPEAKER : No, please. How can a matter be raised everyday.

...(Interruptions)

[*Translation*]

MR. SPEAKER : No, This cannot be allowed.

SHRI BANWARI LAL PUROHIT : Injustice is being done to the people of Vidharbha. Vidharbha is a backward area.

MR. SPEAKER : It is not a question of injustice. It is a question of business.

SHRI BANWARI LAL PUROHIT : Injustice is being done for years together. Hence I would like to make a demand that the notice submitted for formation of a separate state of Vidharbha should be considered seriously. This is a historical issue.

\* Not recorded.